## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:5681
ANSWERED ON:02.05.2002
PRICE FIXATION OF PETROLEUM PRODUCTS
JASWANT SINGH BISHNOI

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the authority which would exercise control on price fixation of petroleum products;
- (b) whether the Government have granted permission to the Reliance Company to fill its oil tankers from the depots (terminals) of Indian Oil, Bharat Petroleum and Hindustan Petroleum and also to fix prices of diesel and petrol; and
- (c) if so, the details thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINIS PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

- (a): Consequent upon the dismantling of Administered Pricing Mechanism, the pricing of petroleum products, except for PDS kerosene and domestic LPG, have become market determined with effect from 1st April 2002.
- (b): No permission has been granted by the Government to the Reliance Company to fill its oil tanker from the depots (terminals) of Indian Oil Corporation Limited, Bharat Petroleum Corporation Limited and Hindustan Petroleum Corporation Limited.
- (c): Does not arise in view of (b) above.